

**Extension of Kamala Embankments to
Sisapani (Nepal)**

89. SHRI BHOGENDRA JHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the proposed extension of the Kamala embankments beyond Jai Nagar (in Bihar) to Sisapani in Nepal has not yet been undertaken for execution; and

(b) if so, the hurdles therein and the steps being taken to remove the same?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The extension of Kamala embankments in Nepal territory has not so far been taken up for execution. The State Government have decided to implement an alternative scheme which provides for strengthening of the right bank of the Western Kamala canal and the left bank of Eastern Kamala canal to serve as flood banks and adequate cross drainage works for protecting the irrigated areas from the spills of Kamala. The State Government have reported that work has been started on the major cross drainage structures and the strengthening of the banks will be taken up in April, 1971.

Indo-Nepal Trade Talks

90. SHRI BHOGENDRA JHA :
SHRI P. K. DEO :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether no fresh efforts have been made to resume talks with the Government of Nepal for the extension of the trade and transit agreement since the break-down of the talks in October-November, 1970; and

(b) if not, the actual state of affairs ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) and (b). In reply to Starred Question No. 452 on December 2, 1970, I had stated that :

"A team of officials of His Majesty's Government of Nepal came to New Delhi on the 13th of November, 1970 and held discussions with officials of the Government of India, from the 14th to the 26th November, for conclusion of a new Treaty of Trade and Transit between the two countries. Substantial progress has been made in evolving agreed texts on matters relating to mutual trade and transit facilities. Solutions, however, have still to be found in regard to some of these matters. A further round of discussions has been arranged for the 10th and 11th December, 1970, to evolve agreed texts on them.

Meanwhile, it has been agreed that the existing arrangements in regard to mutual trade and transit facilities will be further extended till the 31st of December, 1970".

2. Talks were resumed between the Indian and Nepalese Delegations on the 11th of December and continued until the 27th of December except for a short break when leaders of both the delegations were in Kabul for the meeting of the Council of Asian Ministers.

3. When the leader of the Nepalese Delegation left on the morning of December 28, 1970, it was the expectation that His Majesty's Government of Nepal would give further consideration to the outstanding issues with a view to finding solutions to them before December 31, 1970.

4. The Government of India were, however, surprised when it was announced in Kathmandu on the 28 of December, 1970 that talks between India and Nepal had failed. On hearing this, I made the following statement :